

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.No. 934/90. ✓

Between:

Date: 26/11/90

Ch. Anjaneyulu. ✓

and

.. Applicant. ✓

1. Union of India, rep. by
The Chairman, Telecom,
Commission, New Delhi. ✓
2. The Chief General Manager, Telecom, Hyderabad. ✓
3. The Director of Telecom, Warangal. ✓
4. The Telecom District Engineer, Adilabad. ✓
5. Sub Divisional Officer, Telecom,
Adilabad. ✓

.. Respondents. ✓

For the Applicant: Mr. K. S. R. Anjaneyulu. Advocate

For the Respondents: Mr. N. Bhaskara Rao, Addl. CGSC.

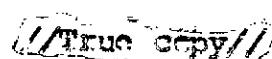
CORAM:

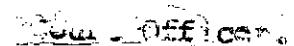
THE HON'BLE MR. D. SURYA RAO : MEMBER (JUDL)

The Tribunal made the following Order:-

Shri K. S. R. Anjaneyulu, learned counsel for the applicant present. Shri Naram Bhaskar Rao, learned standing counsel for the respondents seeks further time for filing counter. Three weeks time granted for filing counter. Post the matter for final hearing after three weeks. Mean while interim orders dt. 19-11-90 will continue.


Deputy Registrar (Judl)


//True copy//


Deputy Registrar


Deputy Registrar

To

1. The Chairman, Telecom, Commission,
Union of India, New Delhi.
2. The Chief General Manager, Telecom, Hyderabad.
3. The Director, of Telecom, Warangal.
- 4: The Director District Engineer, Adilabad.
5. The Sub Divisional Officer, Telecom, Adilabad.
6. One copy to Mr.K.S.R.Anjaneyulu, Advocate
1-1-365/A, Jawaharnagar, Bakaram, Hyderabad.
7. One copy to Mr.N.Bhaskar Rao, Addl.CGSC.CAT.Hyd.Bench.
8. One spare copy.

pvm

*W.D.L.W.
27/11/00*

CHECKED BY
TYPED BY

APPROVED BY
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. B. N. JAYASIMHA : V.C.
AND

THE HON'BLE MR. D. SURYA RAO : M(J)
AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)
AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

DATE: 24-9

26/11/90 ✓

ORDER / JUDGEMENT:

M.A. / R.A. / C.A. / No.

in

T.A. No.

W.P. No.

O.A. No. 934/90 ✓

Admitted and Interim directions will
be issued. *aff. 19/11/90.*

Allowed. *continued*

Dismissed for default.

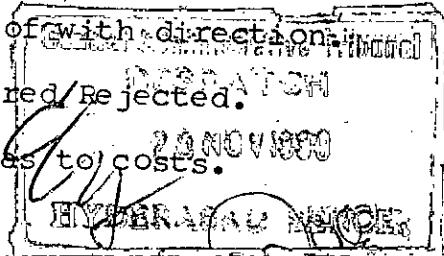
Dismissed as withdrawn.

Dismissed.

Disposed of with direction. *aff. 19/11/90.*

M.A. Ordered Rejected. *aff. 19/11/90.*

No order as to costs. *aff. 19/11/90.*



25/11/90 ✓